.....Respondents

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH ALLAHABAD

This is the 13th day of August, 2018.

ORIGINAL APPLICATION NO. 330/01239/2015

Present:

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. MOHD. JAMSHED, MEMBER (A)

Ashok Kumar Singh son of Shri R.P.S. Rathore, Resident of Anna Purna Mill Compound, Ram Leela Road, Etawah (U.P).	
	Applicant.
By Ad	vocate: Shri Anil Kumar Sharma
VERSUS	
1.	The Senior General Manager, Ordnance Factory, Kalpi Road, Kandpur.
2.	The Director/Additional Director General, Ordnance Factory,
	(D.G.D.F)/Chairman, Ordnance Factory Road, 10-A, S.K. Bose Road,
	Kolkata (Appellate Authority).
3.	Union of India through Secretary, Ministry of Defence, Government of
	India, New Delhi.

By Advocate: Shri R. Tripathi/Sri L.P. Tiwari

ORDER

BY HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

List revised. None for the applicant. Shri R. Tripathi counsel for the respondents.

- 2. From the perusal of ordersheet, it is evident that applicant was not present on the last listed date i.e. 06.7.2018. It appears that applicant has lost interest in pursuing the O.A.
- 3. Accordingly, O.A. is dismissed in default and for non prosecution.

(Mohd. Jamshed) (Rakesh Sagar Jain)

Member (A) Member (J)

Manish/-